

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.07.2019

ORDER NO. 156 of 2019

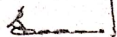
Hon'ble President is pleased to modify the roster order no. 144 of 2019 for CESTAT, Chennai for the period 29/07/2019 to 02/08/2019 as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. V. Subba Rao, Member (Technical) and Hon'ble Sh. P. Dinesha, Member (J)	From 29/07/2019 to 02/08/2019	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Ms. Sulekha Beevi, Member (J)	From 29/07/2019 to 02/08/2019	Single Member Matters.

Note:

1. In the absence of Hon'ble Sh. P. Dinesha, Member (J), Hon'ble Ms. Sulekha Beevi, M (J) will be the part of the DB during the given period, if available.
2. Single Member matters will be heard if Hon'ble Ms. Sulekha Beevi Member (J) will be available during the period.

By order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar